THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) In one case only.

(b) In dealing with such cases, factors, amongest others, such as companies which have only their registered offices in India but whose entire assets have been lost or companies who have units in India but where the Indian unit is in the red etc., are taken into account.

**Schemes Sponsored by Nationalised Banks for Journalists**

5708. SHRI ANADI CHARAN DAS: Will the Minister of FINANCE be pleased to state;

(a) whether nationalised banks have sponsored some schemes for assisting the journalists;

(b) if so, the salient features thereof; and

(c) the response of the journalists to the schemes?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): (a) According to the information furnished by the Reserve Bank of India, no specific scheme for assisting the journalists as such has been framed by any of the nationalised banks.

(b) and (c). Do not arise.

**Increased Financial Assistance to Kerala for Flood Relief Works**

5709. SHRI RAMACHANDRAN KADANNAPPALLI:

SHRI VAYALAR RAVI:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any representation from the Government of Kerala for increased allotment for the flood relief work in that State; and

(b) if so, the gist thereof and the reaction of Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) Yes, Sir.

(b) The State Government have requested that relief expenditure to the extent of Rs. 4.50 crores should be eligible for Central assistance as against the approved ceiling of Rs. 1.35 crores. The Central team has been asked to review the expenditure qualifying for Central assistance.

**बुरहानपुर, मध्य प्रदेश द्वारा उत्तम किस्म के कपड़े का ।नर्माण**

5710. **श्री गंगा चरण दीक्षित** : क्या **वाणिज्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश में पूर्व नीमाड़ जिले के बुरहानपुर नगर के बुनकर उत्तम किस्म का कपड़ा बनाते हैं;

(ख) यदि हां, तो क्या उन्हें उत्तम किस्म के धागे (हर प्रकार के रेशमी फेब्रिक, फाइबर, नाइलोन आदि) सप्लाई किये जायेंगे; और

(ग) यदि नहीं, तो इसके कारण क्या हैं ?

**वाणिज्य मंत्रालय में उप-मंत्री (श्री ए० सी० जार्ज)** : (क) केन्द्रीय सरकार को इस बात की निश्चित जानकारी नहीं है क्योंकि विकेन्द्रीकृत क्षेत्र के सम्बन्ध में ब्यौरेवार जानकारी उपलब्ध नहीं है ।

(ख) और (ग) : यह समझा जाता है कि बुरहानपुर में जो करघे चल रहे हैं उन पर मुख्यत: सूत प्रयोग में लाया जाता है । तथापि, यह भी कहा जा सकता है कि नायलन और विस्कोस फिलामेंट यार्न, कनिकों और बुनकरों के बीच स्वैच्छिक करार के अधीन वास्तविक प्रयोक्ताओं को वितरित किया जाता है और विस्कोस स्टैपल फाइबर यार्न, राज्य प्राधिकारियों के माध्यम से मैनमेड फाइबर स्पिनर्स एसोसिएशन द्वारा वितरित किया जाता है । इस लिये केन्द्रीय सरकार का अलग अलग प्रयोक्ताओं को किये जाने वाले आवंटनों से कोई सरोकार नहीं है ।